

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 465 of 2019

IN THE MATTER OF:

Ashok Kumar Bansal

...Appellant

Versus

Punjab National bank & Anr.

...Respondents

Present

**For Appellant: Mr. Rajiv Ranjan Senior Advocate with Mr. Amish Tandon,
Ms. Ruchi Sindhwani, Ms. Megha Bhauna and Mr. Ayush,
Advocates.**

**For Respondent: Mr. Rajesh Rattan, Advocate for PNB
Mr. Vijetha, Ms. Shankari Mishra and Ms. Rukmini
Mukherjee, Advocates.**

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 7th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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